

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 46(ND)16
CA. NO.

CORAM:

PRESENT: SH. M.K. HANJURA
HON'BLE MEMBER (J)

SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2017

NAME OF THE COMPANY: M/s. Sh. Prabhadi Singh Batra V/s. M/s. Arrena Overseas Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	M. Harshil Agarwal,	Adv	Respondent	Harshil
2.	Mr. PRAYAS ANEJA,	Adv	Petitioner	Prayas

ORDERS

Learned Counsel for the parties are present. Ld. Counsel for the petitioner has stated that in both the matters, he has filed an application for inspection of the documents in which the pleadings are complete. The said application shall come up for arguments on 27.3.2017.

-59-
(S.K. Mohapatra)
Member (Tech.)

-59-
(M.K. Hanajura)
Member (Judicial)